

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 07
(IB)-1471(PB)/2018

IN THE MATTER OF:

M/s. Intec Capital Ltd
Vs

... Applicant/Petitioner

M/s. New Print India Pvt Ltd.

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 20.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

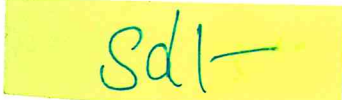
For the Applicant : Mr. Sagar Bansal, Mr. Aabhas Singh Advocate

ORDER

IA-5046/2020

This is an application filed for revival of the Company Petition. List this matter on 09.03.2021 with a direction to the applicant to intimate next date of hearing to the corporate debtor.

List on 09.03.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.01.2021
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